

Price Revision of Drugs

2. SHRIMATI RATAN KUMARI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state::

(a) what is the number of drugs brought under price control upto 15th April, 1990 and the name thereof; and

(b) what are the names, of drugs for which his Ministry has revised or fixed prices under Drugs Price Control Order, 1987 alongwith the prices before the announcement of DPCO, 1987 and percentage change in each case?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI BHAJMAN BEHERA): (a) The requisite information is given in the Statement—I.

(b) The requisite information is given in the Statement—II. [See Appendix CLIV, Annexure No. 1J]

Statement-I

List of price controlled under bulk drugs the Drugs (Prices Order, 1987 Control)

THE FIRST SCHEDULE**I. NATIONAL T. B. ERADICATION PROGRAMME:**

1. Streptomycin. -
2. Isoniazid
3. Thiacetazone
4. Ethambutol
5. Sodium PAS
6. Pyrazinamide

II. NATIONAL LEPROSY ERADICATION PROGRAMME:

1. Dapsone
2. Clofazamine

in. NATIONAL TRACHOMA CONTROL PROGRAMME AND NATIONAL PROGRAMME FOR CONTROL OF BLINDNESS:

1. Tetracycline Hydrochloride
2. Pilocarpine
3. Hydrocortisone
4. Iodoxouridine
5. Acetazolamide
6. Atropine
7. Homatropin

IV. NATIONAL MALARIA ERADICATION PROGRAMME:

1. Chloroquine
2. Amodiaquine
3. Quinine
4. Primethamine
5. Sulfamethopyrozine.

V. NATIONAL EBLARIA ERADICATION PROGRAMME:

1. Diethyl Carbamazine.

THE SECOND SCHEDULE

1. Aspirin
2. Amoxycillin
3. Ampicillin
4. Aluminium Hydroxide
5. Aminophylline
6. Baralgon Ketone
7. Benzathine
- Benzylpencillin
8. Betamethasone
9. Chlorpheniramine
10. Cyproheptadine
11. Carbamazepine
- **12. Chloroquine
13. Cephalexin
14. Chloramphenicol
15. Cloxacillin
16. Cetrimide
17. Cimetidine
18. Calcium Pantothenate

19. Chlorhexidine
20. Dextropropoxyphene
21. Dexamethasone
22. Diloxamide
23. Doxycycline
24. Digoxin
25. Dipyrizazine
26. Dipyrizamide
27. Dichloro Meta Xylenol
28. Diphenexylate
29. Erythromycin
30. Ergomatrine
31. Ephedrine
32. Framycetin
- *33. Folic Acid
34. Frusemide
35. Furazolidone
36. Gentamycin
37. Griseofulvin
38. Hydroxycobalamin/
Cyanocobalamin
39. Hydralazine
40. Hydrochlorothiazide
- **41. Hydrocortisone (Repetition)
42. Ibuprofen
43. Iodochloroxyquinoline
44. Iron Dextran
45. Isosorbide Dinitrate
46. Insulin
47. Ketoprofen
48. Lidocaine/Xylocaine
49. Levamisole
50. Loperamide
51. Metamizole (Analgin)
52. Mebhydroline
53. Metronidazole
54. Methyl Dopa
55. Metoclopramide
56. Methyl Salicylate
57. Nalidixic Acid
58. Oxytetracycline
59. Oxythazine
60. Oxytocin

61. Pentazocine
62. Pheniramine
63. Prednisolone
64. Phenytoin
65. Phenobarbitone
66. Piperazine
67. Pyrantel
68. Penicillins
69. Phenoxymethyl Penicillin
70. Procaine Benzylpenicillin
71. Parachloro Meta Xylenol
72. Promethazine
73. Reserpine
74. Ranitidine
75. Salazosulfapyridine
76. Sulphadimidine
77. Sulphacetamide
78. Sulphadiazine
79. Sulphamethizole
80. Sulphamethoxazole
81. Sulphaphenazole
82. Sulphadoxine
83. Spironolactone
84. Salbutamol
- **85. Tetracycline
86. Trimethoprim
87. Triamterene
88. Terbutaline
89. Theophylline
90. Valproic Acid
91. Verapamil
92. Vitamin A
- *93. Vitamin B-1
- *94. Vitamin B-2
- *95. Vitamin B-6
96. Vitamin C
- *97. Vitamin D
- *98. Vitamin E
99. Xanthinol
100. Paracetamol
101. Rifampicin
102. Timolol

- 103 . Isoxsuprine
- 104 . Metoprolol
- 105 , Neomycin
- 106 . Sulphamoxole.
107. Chlorpromazine
108. Thioridazine \
109. Trifluperazine
110. Amitriptyline
111. Imipramine
112. Trimipramine
113. Triprolidine
114. Polymixin B. Sulphate
115. Elipizide
116. Pyrithyldione
117. Zinc Bacitracine
118. Mitomycin
119. Tolnafatate
120. Fluocinolone Acetonide
121. Carbenicillin Sodium
122. Oxyfedrine Hcl.
123. Hysoline N. Butyl Bromide
124. Triamlinolone
125. Neproxen
126. Pyriethoxine
127. L-Dopa.

* Bulk Drugs are not price controlled but combination formulations are price controlled.

**Also included under the First Schedule.

MAPE enjoyed by drug companies

3. SHRIMATI RATAN KUMARI. - Will the Minister of PETROLEUM AND CHEMICALS be pleased to state;

(a) whether it is a fact that drug companies are enjoying Maximum Allowable Post-manufacturing Expenses from 150 per cent to 400 per cent on price decontrolled medicines;

(b) whether it is also a fact that it is obligatory to submit break up of price decontrolled medicines before increase in prices;

(c) if so, what are the names of medicines and their manufacturers who are enjoying more than 150 per cent MAPE along with the ex-factory cost and MAPE enjoyed in each case; and

(d) what was the price of each medicine in July, 1987 and on 15th April, 1990?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI BHAJMAN BEHERA): (a) to (d) Such formulations being thousands in number, the time and labour involved in the exercise will not be commensurate with the results likely to be achieved.

Under para 11(2) of DPCO, 1987, any manufacturer who desires to market a new pack or revise the prices of an existing pack, of a non-scheduled formulation, may do so after furnishing the details of the purposed retail price and cost data in Form 2A.

Import of hazardous pesticides

4. SHRI S. MADHAVAN; Will the Minister of PETROLEUM AND CHEMICALS be pleased to state;

(a) whether it is a fact that the pesticides, Cordane and Heptachlor are imported from the United States of America; and

(b) whether Government are aware that these chemicals are hazardous to health, if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI BHAJMAN BEHERA): (a) and (b) Information is being collected and will be laid on the Table of the House.